

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH KOLKATA  
ORIGINAL APPLICATION NO. 14/2017**

TRIBUNAL IN ITS OWN MOTION

..... PETITIONER

-Vs-

STATE OF WEST BENGAL & ORS.

..... RESPONDENTS

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF THE URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL IN ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA**

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**PAUSHALI BANERJEE  
Advocate  
7A, Kiron Shankar Roy Road  
Kolkata-700001**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH KOLKATA  
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ACCORDANCE WITH THE DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA**

I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 53 years, by occupation - service, working for gain as Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Salt Lake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I

have been duly authorized to affirm this affidavit on behalf of the Urban Development & Municipal Affairs Department, Govt. of West Bengal.

2. That I say that the Hon'ble NGT was pleased to direct the Chief Secretary, Government of West Bengal, to look into the matter personally and take necessary steps by issuing directions to the Finance Department, Govt. of West Bengal, for sanction of funds for the projects mentioned herein above by 31.03.2022.

3. I say that this Hon'ble NGT in its order dated 08.02.2022 has been pleased to further direct that the matter to be listed on 10.05.2022 by which date the said Respondents shall file their affidavits showing progress of work as mentioned in their affidavits.

4. With regard to **Bagjola Canal**, I say that in compliance of the aforesaid Order dated 08.02.2022 passed by the Hon'ble NGT, after getting concurrence of Finance Department, Government of West Bengal vide their U.O No. AA2122035194FDGRR dated 31.03.2022, Urban Development and Municipal Affairs Department, Government of West Bengal has accorded Administrative Approval vide Memo No:GO2122011709UM dated 31.03.2022 for the Project Construction of New STP and Interception and Division (I and D) network for Pollution Abatement at Bagjola Canal including 15 Years Operation and Maintenance in a **phased manner** under the Head (72-4217-60-051-00-014-53-00-V) , Scheme Type (State Development Scheme) and Scheme name (KMDA), the details of which has been given below:

Sl. No.	Financial Year	Amount
1	2022-23	1138650508
2	2023-24	1423313135
3	2024-25	484058216
4	2025-26	199395593
5	2026-27	199395593
6	2027-28	199395593
7	2028-29	2193351523
<b>Total</b>		<b>5837560161</b>

(A copy of the Administrative Approval vide Memo No: GO2122011709UM dated 31.03.2022 for the Project Construction of New STP and interception and Division (I and D) network for Pollution Abatement at Bagjola Canal including 15 Years Operation and Maintenance is annexed herewith as **ANNEXURE R-1**)

5. With regard to **Kestopur Canal**, I say that in compliance of the aforesaid Order dated 08.02.2022 passed by the Hon'ble NGT, after getting concurrence of Finance Department, Government of West Bengal vide their U.O No. AA2122034541FDGRR Dated 29.03.2022, Urban Development and Municipal Affairs Department, Government of West Bengal has accorded Administrative Approval vide Memo No: GO2122011558UM dated 30.03.2022 for the project construction of interception and diversion (I and D) network for existing drain falling in Kestopur Canal starting from Durgapur Bridge to Kantalata for pollution abatement including Pumping Station and Sewerage Treatment Plant within Kolkata Metropolitan Area (KMA), in

a **phased manner** under the Head (72-4217-60-051-00-014-53-00-V) , Scheme Type (State Development Scheme) and Scheme name (KMDA), the details of which has been given below:

Sl No.	Financial Year	Amount
1	2022-23	375120000
2	2023-24	375120000
3	2024-25	375120000
4	2025-26	375120000
5	2026-27	375120000
6	2027-28	52100000
7	2028-29	677300000
<b>Total</b>		<b>2605000000</b>

(A copy of the Administrative Approval vide Memo No: GO2122011558UM dated 30.03.2022 for the project construction of interception and diversion (I and D) network for existing drain falling in Kestopur Canal starting from Durgapur Bridge to Kantalata for pollution abetment including Pumping Station and Sewerage Treatment Plant within Kolkata Metropolitan Area (KMA) is annexed herewith as **ANNEXURE R-2**).

6. I say that as per order of Hon'ble NGT dated 08.02.2022 has been pleased to direct *inter-alia* that "So far as the target date for completion of STPs work is concerned, the target date given is May, 2024. Considering the seriousness of the pollution in the Bagjola and Kestopur Canals, we feel that the target date for completion of STPs work May, 2024 is not acceptable. We direct the Respondent No.3 that under the head of 8 long term measures for execution of different stages, the target date shall be June 2023".

7. That I say that with respect to the directions of Hon'ble NGT order dated 08-02-2022 regarding rescheduling of the target date of the completion of the projects on June 2023, most respectfully and humbly I state that Kestopur STP Project is under tendering stage, Technical Bid opening date is on 12.05.2022, and the Bagjola STP Project is also under Tendering Stage , Technical Bid opening date is on 30.05.2022. Work orders for the both the Projects can only be issued after successful completion of the tendering process and it may require two years to complete the Projects of such magnitude from the Date of Issuance of work order. Under these circumstances, most respectfully I humbly state that all out efforts will be given by the executing agency to complete these projects as per the instructed timeline of June 2023, however, most humbly I pray before the Hon'ble Court to grant us further time for completion of the Projects in case it requires further time.

8. That I say that the Department of Urban Development and Municipal Affairs has taken up an Integrated Solid and Liquid Waste Management programme for abatement of Pollution in Kestopur and Bagjola Canals. The Progress of different Short Term & Long Term Measures taken with respect to Sewerage Treatment Plants, Faecal Sludge Treatment Plants (FSTP), Mechanism of Solid Waste Management, Bio Remediation etc are given below: -

## A. Liquid Waste Management

### 1. Status of STPs

#### i) Details of Functional STPs

Sl no.	Location	Installed capacity in Million Litres per Day (MLD)	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	AA-II B, New Town, Action Area, PHED	14	Bagjola Canal	SCADA monitoring
2.	AA-II C, New Town, Action Area, PHED	31	Bagjola Canal	SCADA monitoring
3	AA-III D, New Town, Action Area, PHED	24	Bagjola Canal	SCADA monitoring
4.	Dhiler Bheri, NKDA	25	-----	-----
5.	Ward number 17 of Bidhannagar Municipal Corporation (BSTP)	27	Cantonment Canal	Under the supervision of Salt Lake Reclamation & Development Circle

## ii) Number of STPs under different stages of execution

Sl. No.	Location	Proposed Capacity/ Technology used	Target date of completion	Present Status
1.	<u>For Kestopur Khal</u> Within the premises of existing Bagjola STP at PrafullaKanan , Kestopur.	41 MLD	May' 2024	Under tendering stage, Technical Bid opening date.12.05.2022
2.	<u>For Bagjola Khal</u> Beside Banhoogly lake, Banhoogly.	8.7 MLD	May' 2024	Under tendering stage, Technical Bid opening date.30.05.2022
3.	<u>For Bagjola Khal</u> within existing Bagjola STP at PrafullaKanan , Kestopur	33 MLD	May' 2024	Under tendering stage, Technical Bid opening date.30.05.2022
4.	<u>For BagjolaKhal,</u> beside NajrulMaidan at PrafullaKanan , Kestopur	27 MLD	May' 2024	Under tendering stage, Technical Bid opening date.30.05.2022
5.	<u>For BagjolaKhal</u> At Jatragachhi (Under BMC area)	7.5 MLD	May' 2024	Under tendering stage, Technical Bid opening date.30.05.2022

## Status of the STPs on Canals

Total number of  
STPs - 10



- 5 Functional STPs (121 MLD)
- 5 STPs under execution (117.2 MLD)

## 2. Status of FSTP

### I. Details of Functional FSTP

Sl. no	Location	Installed capacity	capacity currently utilised
1.	Mathkal, Ward number: 3, South Dum Dum Municipality. Baranagar-Kamarhati STP Complex (KMDA)- Presently it is treating the faecal sludge generated in South Dum Dum Municipality.	30 Kilo Liter per Day (KLD)	30 KLD (Input of septage is in the tune of 22 - 30 KLD)

### II. FSTP under Construction

Sl. No	Location	Proposed Capacity	Target date of completion	Present Status
1.	Mathkal, Ward no.: 3, South Dum Dum Municipality  Baranagar-Kamarhati STP Complex (KMDA) - under implementation for North Dum Dum, Dum Dum and Baranagar Municipality through State Fund	30 KLD	May' 2022	95% Complete

## B. Solid Waste Management

### I. Executing Agency - State Urban Development Agency (SUDA)

Sl. No.	Name of the ULB	Daily Waste Collected (TPD)		Manner of transportation to the dumpsite and frequency of the same	Remarks
		Segregated	Non segregated		
1	Dum Dum	5.64	56.45	Daily, As collected through covered vehicle.	The dry waste is being recycled partially. Wet waste will be started soon after reclamation of land in phased manner.
2	North Dum Dum	149	16		
3	South Dum Dum	8	364		
4	Kamarhati	9.14	150.85		
5.	Madhyamgram	4.14	53.86		Partially processed through interim CPU. Agency engaged for 100% processing of waste.

### II. Executing Agency - Kolkata Municipal Corporation (KMC)

**Daily waste collected (Ton per Day - TPD) :** 4500 Metric Ton (MT). KMC has engaged agencies in 27 wards for collection of segregated recyclable waste including plastic from each house hold and other establishment. The segregated wastes are transported to recyclers. The process is being done under supervision of KMC employees. Tender for segregation of all 144 wards is under process.

#### **Daily waste Processed:**

Dry: 13 MT

Wet: 509 TPD

#### **Manner of transportation to the dumpsite and frequency of the same:**

- 1) From primary transfer station waste in compactors containers are transported to Dumpsite by using Hook loader.
- 2) Wastes are collected in Moveable compactors and transported to Dumpsite.

3) Wastes are collected in storage point and transported to Dumpsite by using covered Tipper trucks.

**Disposal of Waste:** Modified land filling in regular manner.

**Mechanism of real time Monitoring:** KMC has its Vehicle tracking System for real time monitoring and 5 nos. weigh bridges are used for weighing of waste, having CCTV surveillance.

### III. Executing Agency - Bidhannagar Municipal Corporation (BMC)

**Daily waste collected (TPD):** 400 TPD

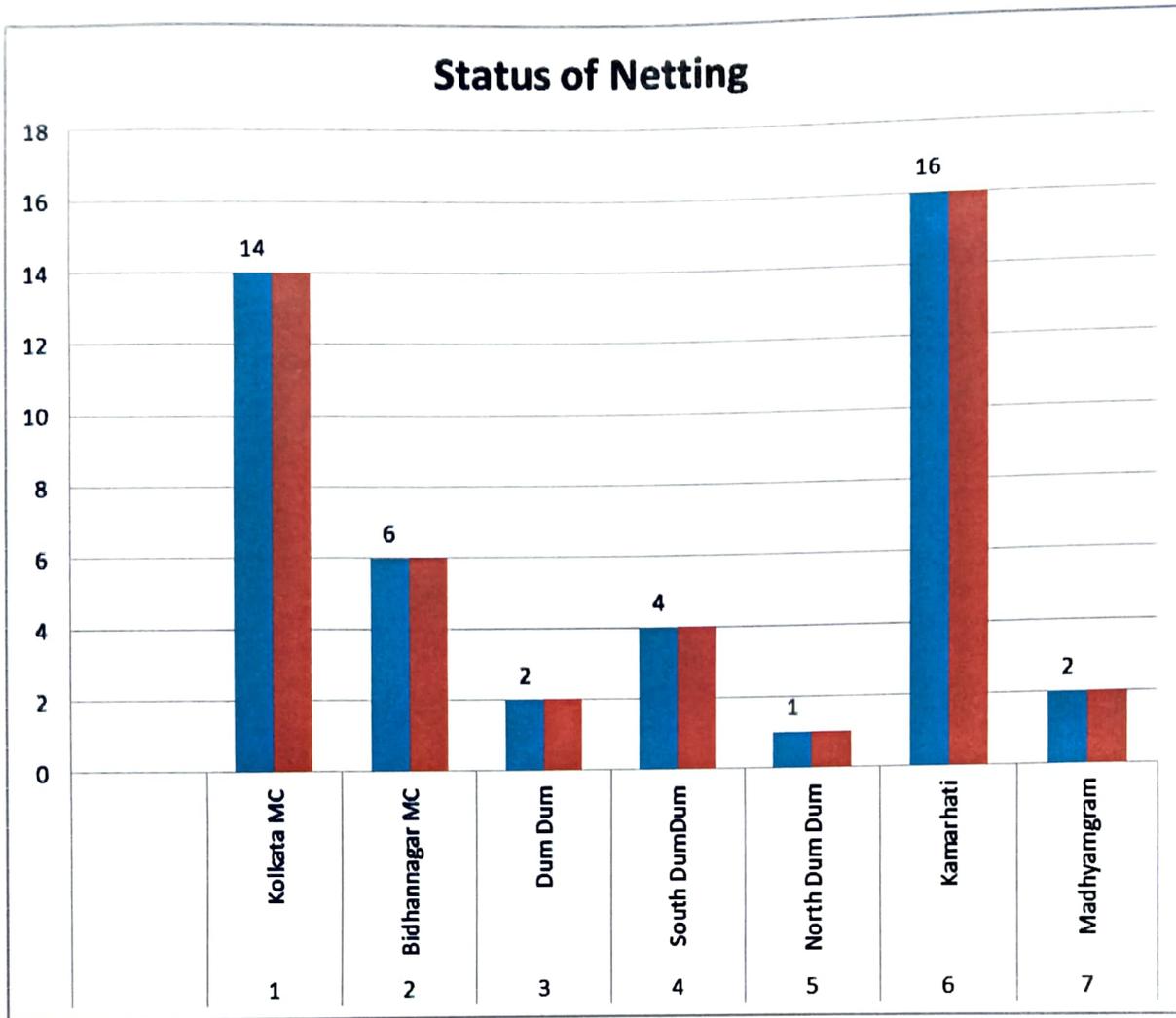
**Manner of transportation to the dumpsite and frequency of the same:** Daily, As collected through covered vehicle and Collected waste being transported to Dhapa site of KMC.

### IV. Executing Agency - Solid Waste Management in New Town Kolkata Development Authority (NKDA)

Ward No.	Daily waste collected (in MT)		Daily waste Processed (in MT)		Manner of transportation to the dumpsite and frequency of the same			Type wise disposal of wastes, Manner with frequency		Mechanism for Real Time monitoring	Remarks
	Segregated	Non Segregated	Dry	Wet	Manner of transportation	Frequency	Type	Manner	Frequency		
Action Area I, II & III	7.50	55.50	3.50	4.00	Through Compactor	Seven	Dry Waste	Through Auto Lifting Dumper(1 no.)	Two	<ul style="list-style-type: none"> <li>•GPS monitoring system network has been provided in all the collection vehicles.</li> <li>•RFID Tags have been installed at the premises of buildings for reliable and Daily collection of waste</li> <li>•Weight of waste is being recorded through computerised weighbridge which is available in the departmental server.</li> </ul>	Dumped into the Stack Yard for further processing
							Wet Waste	Through Tipper (3 nos.)	Seven		Disposed to the Bio Methanation (Wasteto Energy) Plant
							Mixed Waste	Through Compactor (4nos.)	Seven		Disposed to the Landfill site

### V. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl. No.	ULB Name	Number of Drains/Outfalls draining into canals	Number of drains covered under netting	Present Status
1	Kolkata MC	14	14	Screen Installed and cleaned regularly and transported by covered vehicle
2	Bidhannagar MC	6	6	
3	Dum Dum	2	2	
4	South DumDum	4	4	
5	North Dum Dum	1	1	
6	Kamarhati	16	16	
7	Madhyamgram	2	2	



### VI. Long Term Measures on Legacy Waste Management

Sl No	Name of the ULB	Location of the dumpsite	Quantity of legacy waste dumped (MT)	Quantity processed (MT)	Remaining to be processed (MT)	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
1.	Dum Dum	Belghoria Express Way	704000	125000	579000	MSW	Compost - Farmers RDF - Cement Kilns Inert - Landfill/Road Construction/Filling Suppliers	01.04.2024	01.04.2024	17.75% done	Yes
2.	North Dum Dum										
3.	South Dum Dum										

4.	Kamathati (Punjab Villa), Agarpara East Station Road	146000	0	146000	MSW	Compost - Farmers  RDF - Cement Kilns  Inert - Landfill/ Road Construction/Filli ng Suppliers	01.04.2024	01.04.2024	To be started within 15 <sup>th</sup> May, 2022	In Progress
5.	Madhya mgram Ward 2	116068	1200	114868	MSW	NA	March' 2023	March' 2023	Ongoing	Ongoing
6.	Bidhannagar MC Mollar Bheri	300000	152000	148000	MSW	Compost - Farmers  RDF - Cement Kilns  Inert - Landfill/ Road Construction/Filli ng Suppliers	31.10.2022	31.12.22	51% Done	Yes

MSW - Municipal Solid Waste

**Kolkata Municipal Corporation (KMC)****Location of the dumpsite:** 1. Dhapa Dumpsite under ward 58 of KMC.**Quantity of legacy waste dumped:** 40 lakh MT (Approx)**Quantity processed:** 1.79 Lakh MT**Remaining to be processed:** 38.21 lakh MT**Type of processed waste:** Legacy Waste**Final disposal of the processed waste (type wise):**

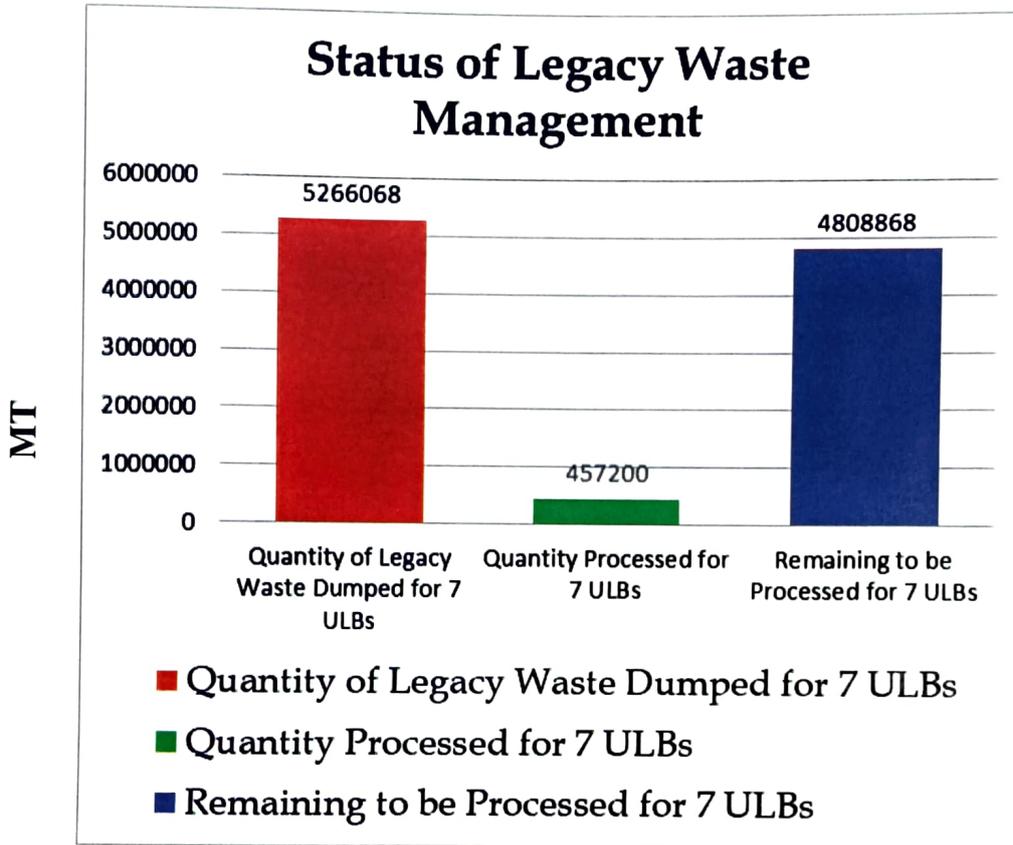
- 1) Finest fraction (<4mm)- Bio-earth: It can be utilized as soil improver. Agreement executed with Usha Agro Fertilizer.
- 2) Coarser - Fraction of lower size materials (4mm< materials<20mm) agreement executed with Swastik Enterprise for processing of material.
- 3) Lighter mid and larger size of RDF fraction [minor fraction (4mm< materials<20mm) and major fraction (20mm< materials<75mm) and (materials>150mm)]. Agreement executed with Dalmia cement for co-processing of materials.
- 4) Heavier mid and larger size C&D fraction [minor fraction 20mm< materials <75 mm and Major fraction (75mm< materials < 150mm) and (materials>150mm)] - C&D waste. Agreement executed with Swastik Enterprise for processing of materials. Some portion is sent to Pathargatha which will be used in C&D plant after starting the plant.
- 5) Recyclable fraction [(4mm<materials< 20mm) and (20mm< materials< 75mm)] sending to authorized recyclable unit of PCB.
- 6) Process rejects - some (maximum 5-10 % of total) of total left over waste will be utilized as cover materials in active dumpsite and in future it will be used for Scientific Landfill.

**Target date of completion of Bio remediation:** To be completed within June 2024.

**Target date of reclamation of land:** will be reclaimed within June 2024

**Present Status:** Ongoing

**Mechanism for Real time monitoring:** Weigh bridges are integrated with E-quarry software along with web enable RFID System under CCTV surveillance for Real time monitoring.



9. That I say that the Department of Urban Development and Municipal Affairs, Government of West Bengal has sought valuable guidance and advice from CPCB regarding the technologies to be adopted for In-Situ Remediation in the outfalls of Kestopur & Bagjola Canals as these canals have tidal effects from the rivers Bidyadhari & Ganga. The communication from the Department has been sent vide Memo No. 04/Law/UDMA- C-12/NGT-3S-13/17 dated 03.02.2022.

10. That I say that in response to the letter of UD & MA Department as stated above, CPCB in its letter dated 7.3.2022, has come up following suggestions of :

- i. Restoration of Natural wet lands located in the flood plain river system.
- ii. Treatment of waste water carrying canals, drains through setting up a network of low cost, decentralized waste water treatment systems namely oxidation ponds, constructed wet lands or a combination of both.

This advised and guidelines has been duly communicated by the Department to the Executing Agencies for taking proper actions on 21.03.2022 (the guideline given by CPCB and the letter of communication to the Executing Agency by the Department are enclosed in Annexure- R3).

11. Most respectfully, I state that the West Bengal State NGRBA Program Management Group (SPMG) as a part of the Sustained Effort towards pollution abatement and for the improvement of Eco system of the Ganga basin is jointly is jointly organizing a day long workshop for improving the water quality on 7<sup>th</sup> May 2022 along with KMDA. The workshop will be attended by the eminent Speakers, the Graduation, post-Graduation and Doctoral students of the Environment/Water Resources Department of all leading Universities like JU, CU, IIT Kharagpur, SAAIRD, BESU and other eminent Institutions, concerned Department of the States. The valuable suggestions and feedback from this workshop will be utilized in drawing up the suitable remedial actions and measures in due course.

12. That I state that the regular and strict monitoring is being done by the Department at regular intervals by the Principal Secretary and other Senior Officials through Review Meetings, Site Inspection Reports from the engineers in order to ensure timely completion of different Short Term & Long Term projects and for implementing an Integrated Solid and Liquid Waste Management Program. Most respectfully I state that, this improvement has been made possible due to consistent and persistent continuing efforts and monitoring

of the state of West Bengal towards solid and liquid waste management in river Ganga including in the canals of Kestopur and Bagjola. Pollution abatement in Ganga basin has been the top priority of the State and all the concerned Departments are putting concerted and relentless effort for achieving the goal with Department of UD & MA as the Nodal Department of the entire programme.

14. That the statements made in Paragraphs 1 to 13 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.



*Nandini Ghosh*  
Deponent

**NANDINI GHOSH, IAS**  
Special Commissioner  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal

### VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 06th day of May, 2022.

*Nandini Ghosh*

DEPONENT

**NANDINI GHOSH, IAS**  
Special Commissioner  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal

The deponent is identified by me.

*Paushali Banerjee*  
Advocate

Solely Affirmed and  
Declared before me U/S 139  
CPC, (C) CRPC

*Sumitra Bhattacharyya*  
Notary

*Sumitra Bhattacharyya*  
Notary, Govt. of W  
Regd. No. 065 of 2  
City Civil Court, Calcutta

06 MAY 2022

GOVERNMENT OF WEST BENGAL  
Urban Development and Municipal Affairs Department

Date: 31/03/2022

Memo No:GO2122011709UM

File No:UDMA-13012(11)/12/2022-BDG-UD SEC-Dept. of UDMA

From:- ASSISTANT SECRETARY  
Urban Development and Municipal Affairs  
GOVERNMENT OF WEST BENGAL  
Urban Development and Municipal Affairs

To:The

Principal Accountant General (A&E), West Bengal , Treasury  
Building, Kolkata-700 001

Subject:Administrative Approval for the Construction of New STP and interception and Division (I and D) network for Pollution Abatement at Bagjola Canal including 15 Years Operation and Maintenance,Project ID:- UM212249202S000

The undersigned is directed , by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Construction of New STP and interception and Division (I and D) network for Pollution Abatement at Bagjola Canal including 15 Years Operation and Maintenance ,the details of which has been given below.

Name of the Project: Construction of New STP and interception and Division (I and D) network for Pollution Abatement at Bagjola Canal including 15 Years Operation and Maintenance

Project ID: UM212249202S000

Address : Bagjola Canal

Administrative Approval: Rs 583756016 (Five Hundred Eighty Three Crore Seventy Five Lakh Sixty Thousand One Hundred Sixty One Only.)

Phasing amount and chargeable head of accounts

SI No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2022-23	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	1138650508
2	2023-24	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	1423313135
3	2024-25	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	484058216
4	2025-26	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	199395593
5	2026-27	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	199395593
6	2027-28	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	199395593

7	2028-29	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	2193351523
Total					5837560161

Additional Points

Category	Description
Strict adherence to the Tentative date of Commencement	July, 2022
Strict adherence to the Tentative date of Completion	June, 2024
The Project will be executed by	Kolkata Metropolitan Development Authority

Additional Conditions

- Conditions Description
- 1 Strict observance of all relevant Financial Rules & Regulations including E-Tender Rules vides G.O. No. 6932-F(Y) dt 29.8.13.
  - 2 This is system generated Memo & does not require signature.
  - 3 Timely completion of work to avoid escalation of cost.
  - 4 Copy of System Generated Comparative Statement, Work Order(if issued) of the project have to be submitted along with claim of 1st installment.
  - 5 Copy of Utilization Certificate, Surrender Certificate(if any), Work Order and Physical Progress Report will have to be submitted along with the claim of 2nd installment.
  - 6 Adherence to the online EMD receipt/refund as per FD Memo no.3975-F(Y) dt 28.7.16 and 2365-F(Y) dt 12.4.18

This order is issued with the concurrence of FINANCE DEPARTMENT of this Department vide their / his U.O No. AA2122035194FDGRR Dated 31/03/2022.

ASSISTANT SECRETARY  
Government of West Bengal  
Urban Development and Municipal Affairs

Memo No: GO2122011709UM

Date: 31/03/2022

Copy forwarded for information and necessary action:

- The Principal Accountant General(RW/LBA)-WestBengal
- The Principal Secretary / Secretary-(Urban Development and Municipal Affairs)
- The Principal Accountant General(A&E)-WestBengal
- The Principal Accountant General(Audit)-WestBengal
- The Financial Advisor-(Urban Development and Municipal Affairs)
- The Finance department-(Group GR1)
- The RSP Cell of this Department-for uploading in RSP Module (RSP ID: KMDA/2021-2022/A-00045)
- Guard-File

Copy forwarded for information and necessary action:

The Pay & Account Officer, Kolkata Pay & Accounts Office-III-'SUBHANNA', 5th and 6th floor, DF-9, Sector-I, Bidhannagar, Kolkata-700064

The Chief Executive Officer-Kolkata Metropolitan Development Authority

The IT/e-Gov Cell of this Department-for e-mailing & uploading

The Chief Engineer, P & M Sector-Kolkata Metropolitan Development Authority

ASSISTANT SECRETARY  
Government of West Bengal  
Urban Development and Municipal Affairs  
Department

AAFS - WBIFMS

GOVERNMENT OF WEST BENGAL  
Urban Development and Municipal Affairs Department

Memo No:GO2122011558UM

Date: 30/03/2022

File No:UDMA-13012(11)/58/2021-BDG-UD SEC-Dept. of UDMA

From:- ASSISTANT SECRETARY  
Urban Development and Municipal Affairs  
GOVERNMENT OF WEST BENGAL  
Urban Development and Municipal Affairs

To:The

Principal Accountant General (A&E), West Bengal , Treasury  
Building, Kolkata-700 001

Subject:Administrative Approval for the Construction of Interception and Diversion (I and D) network for existing drain falling in Kestopur Canal starting from Durgapur Bridge to Kantatala for Pollution Abatement including Pumping Station and Sewage Treatment Plant within Kolkata Metropolitan Area (KMA),Project ID:- UM212251886S000

The undersigned is directed , by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Construction of Interception and Diversion (I and D) network for existing drain falling in Kestopur Canal starting from Durgapur Bridge to Kantatala for Pollution Abatement including Pumping Station and Sewage Treatment Plant within Kolkata Metropolitan Area (KMA) ,the details of which has been given below.

Name of the Project: Construction of Interception and Diversion (I and D) network for existing drain falling in Kestopur Canal starting from Durgapur Bridge to Kantatala for Pollution Abatement including Pumping Station and Sewage Treatment Plant within Kolkata Metropolitan Area (KMA)

Project ID: UM212251886S000

Address : Kolkata Metropolitan Area (KMA)

Administrative Approval: Rs 260500000(Two Hundred Sixty Crore Fifty Lakh Only.)

Phasing amount and chargeable head of accounts

Sl No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2022-23	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	375120000
2	2023-24	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	375120000
3	2024-25	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	375120000
4	2025-26	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	375120000
5	2026-27	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	375120000

6	2027-28	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	52100000
7	2028-29	72-4217-60-051-00-014-53-00-V	State Development Schemes	Kolkata Metropolitan Development Authority	677300000
Total					2605000000

## Additional Points

Category	Description
Strict adherence to the Tentative date of Commencement	June, 2022
Strict adherence to the Tentative date of Completion	June, 2024
The Project will be executed by	Kolkata Metropolitan Development Authority

## Additional Conditions

## Conditions Description

- 1 Strict observance of all relevant Financial Rules & Regulations including E-Tender Rules vides G.O. No. 6932-F(Y) dt 29.8.13.
- 2 This is system generated Memo & does not require signature.
- 3 Timely completion of work to avoid escalation of cost.
- 4 Copy of System Generated Comparative Statement, Work Order(if issued) of the project have to be submitted along with claim of 1st installment.
- 5 Copy of Utilization Certificate, Surrender Certificate(if any), Work Order and Physical Progress Report will have to be submitted along with the claim of 2nd installment.
- 6 Adherence to the online EMD receipt/refund as per FD Memo no.3975-F(Y) dt 28.7.16 and 2365-F(Y) dt 12.4.18

This order is issued with the concurrence of FINANCE DEPARTMENT of this Department vide their / his U.O No. AA2122034541FDGRR Dated 29/03/2022.

ASSISTANT SECRETARY  
Government of West Bengal  
Urban Development and Municipal Affairs

Memo No: GO2122011558UM

Date: 30/03/2022

Copy forwarded for information and necessary action:

- The Financial Advisor-(Urban Development and Municipal Affairs)
- The Principal Secretary / Secretary-(Urban Development and Municipal Affairs)
- The Principal Accountant General(A&E)-WestBengal
- The Principal Accountant General(Audit)-WestBengal
- The Principal Accountant General(RW/LBA)-WestBengal
- The Finance department-(Group GR1)

Copy forwarded for information and necessary action:

21

The Pay & Account Officer, Kolkata Pay & Accounts Office-III-'SUBHANNA', 5th and 6th floor, DF-9, Sector-I, Bidhannagar, Kolkata-700064

The RSP Cell of this Department-for uploading in RSP Module (RSP ID: )

The Chief Executive Officer-Kolkata Metropolitan Development Authority

The IT/e-Gov Cell of this Department-for e-mailing & uploading

The Chief Engineer, P & M Sector-Kolkata Metropolitan Development Authority

Guard-File

ASSISTANT SECRETARY  
Government of West Bengal  
Urban Development and Municipal Affairs  
Department

AAFS - WBIFMS

**NANDINI GHOSH, IAS**  
Special Commissioner



DEPARTMENT OF URBAN  
DEVELOPMENT & MUNICIPAL  
AFFAIRS  
GOVERNMENT OF WEST BENGAL  
"Nagarayan", DF-8, Sector-I  
Salt Lake, Kolkata- 700064  
Ph: (033) 2321-1121  
E-mail : nandinighosh.jsudma@gmail.com

**Memo No. 26- Spl. Commr (NG)**

**Date: 21.03.2022.**

To,  
The CEO, KMDA  
&  
Programme Director,  
CJ-164, 2nd Avenue, DJ Block, Sector II, Bidhannagar, Kolkata, 700091

**Subject: Guidance on suitable Technologies for executing In-situ remediation in Kestopur and Bagjola Canals.**

Ref: Letter dated 07.03.2022 (letter given to the Chairman CPCB by the Principal Secretary, Department of UD & MA)

Madam,

With reference to the above subject, I am directed to attach herewith the communication received from Director & DH-WQM-II CPCB, regarding guidance sought from them by the Department of UD & MA on adoption of suitable Technologies for executing In-situ remediation in Kestpor and Bagjola canals.

This is for your kind perusal and further actions.

Encl: As above

Yours faithfully,

**Memo No. 26/1(4)- Spl. Commr (NG)**

**Date: 21.03.2022.**

Copy forwarded for kind information to:

1. Principal Secretary, Department of UD & MA.
2. APD, WBSPMG.
3. Chief Engineer, GAP Sector, KMDA.
4. Senior P.S to Principal Secretary, Department of UD & MA.

Special Commissioner



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Date: 07.03.2022

To,  
Principal Secretary,  
Department of UD & MA,  
Government of West Bengal,  
Nagarayan, DF-8, Sector-I,  
Salt Lake City, Kolkata-700064

UD/00/2022/017/18  
14/3/22

Spl. Comr. (NS)  
Secy.  
16/03/2022  
27/03/2022

**Subject:** Guidance on suitable technologies for executing In-situ remediation in Kestopur & Bagjota Canals reg.

**Ref:** Memo no. 04/1(10) -(Law)-UDMA/C-12/NGT-3S-13/17 dated 03.02.2022 received from Principal Secretary, GoWB

Sir,

River Bidyadhari (Haroa Bridge to Malancha of approx. 20 Km) in West Bengal has been identified as priority-I polluted stretch which signifies that BOD level in this stretch is > 30 mg/l. Kestopur and Bagjola canals carry effluent from different urban local bodies into River Ganga and River Bidyadhari, respectively. These polluted stretches imply that the sources of freshwater such as natural wetlands, groundwater aquifers are either used-up or have become non-functional due to encroachment or siltation. Further, there is an addition of pollution load from drains carrying sewage or industrial discharge as well as from surface runoff. For abatement of pollution as well as restoration of river/canal water quality, two-pronged strategy may be required to implement:

- Restoration of natural wetlands located in the floodplain of river system
- Treatment of wastewater carrying canals/drains through setting up a network of low-cost, de-centralized wastewater treatment systems namely oxidation ponds, constructed wetlands or a combination of both.

These interventions will not only help in treatment of wastewater both in-situ and ex-situ but also will lead to storage of excess monsoon water as well as recharge of groundwater aquifers. This will ultimately result in restoration of base-flow and maintenance of e-flow even in lean season. Such interventions can be planned and implemented within a duration of 6 months to 2 years in association with departments such as MNREGA, flood control, afforestation, development of river fronts and embankments. Moreover, STP facilities are generally designed to treat sewage having BOD > 250-300 mg/l, whereas the sewage at the inlet of most STPs in West Bengal have an average BOD < 100 mg/l. Such low strength sewage could be efficiently treated by de-centralized wastewater treatment systems.

In this context, an action plan has been prepared for restoration and rejuvenation of River Varuna and Assi in Uttar Pradesh regarding which Hon'ble NGT issued an order dated 23.11.21 in O.A. No. 128/2021, Saurabh Tiwari vs UoI & Ors. that River Rejuvenation Committees of the states may be asked to modify their respective existing action plans to the extent required for appropriate consideration (link: [https://cpcb.nic.in/NGT/Actionplan\\_08122021.pdf](https://cpcb.nic.in/NGT/Actionplan_08122021.pdf)).

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792, वेबसाइट/Website : www.cpcb.nic.in

CPCB has prepared two reports (a) Guidelines for setting up of Biodiversity Parks in flood-plains of rivers of India including river Ganga (link:

<https://cpcb.nic.in/openpdffile.php?id=UmVwb3J0RmlsZXMvMTE1M18xNjA3NDI3NjkxX21lZGllhcGhvdG8xMTYxMi5wZGY9>) and (b) Alternative Treatment Technology regarding in-situ

treatment methods of 15 distinctive combination of drains (link:

<https://cpcb.nic.in/openpdffile.php?id=TGF0ZXN0RmlsZS8yODVfMTU4MjYzMjkxN19tZWRpYXBob3RvMjY3MzcucGRm>) which may also be referred.

Further, it is to bring to your kind notice that CPCB *vide* DO letter dated October 27, 2021 (copy enclosed) requested the state government for constitution of task force for preparation of action plan for rejuvenation of polluted stretches of River Ganga mainstem in West Bengal which may kindly be constituted having representatives from the concerned departments such as MNREGA, flood control, afforestation, development of river fronts and embankments etc.

Also, River Rejuvenation Committee (RRC) has been constituted in the state of West Bengal on 07.01.2019 in compliance to Hon'ble NGT order dated September 20<sup>th</sup>, 2018 in O.A. no. 673/2018. It is, therefore, suggested that in case any action plan of these stretches is already approved by RRC and CPCB, the revised action plan after incorporating the suggestions may be sent to CPCB through RRC as per the NGT order in O.A. 673/2018.

Yours faithfully,

**Encl: As above**

*A. K. Vidyarthi*  
07/03/22

**(A. K. Vidyarthi)**  
**Director & DH-WQM-II**